

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH  
COURT III

30. C.P.(IB)-3241(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **10.02.2020**

NAME OF THE PARTIES:- Kalubhai Gavjibhai Chaudhari

V/s

Matrubhoomi Realtech Development Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the petitioner is present. No representation for the respondent.

Counsel for the Petitioner is directed to take out one more notice clearly indicating the next date of hearing to the other side and file proof of service.

List this matter on 26.03.2020.

Counsel for the petitioner is further directed to file Form-2.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/